

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VXL INSTRUMENTS LIMITED

Operating in Manufacturing of Electronic Instruments

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – VXL Instruments Limited PAN – AAACV4734D CIN - L85110MH1986PLC272426
2	Address of the registered office	Unit No. 605, 6th Floor, Sharda Chambers, Vitthaladas Thackersey Marg, New Marine Lines, Mumbai – 400020
3	URL of website	The case specific website created by RP is https://vxlil.cirp.co.in/
4	Details of place where majority of fixed assets are located	No fixed assets in the name of Company.
5	Installed capacity of main products / services	As of today, the Company has no operations. The Company neither has any Plant & Machinery nor any Land & Building. The Registered Office of Company is taken on lease.
6	Quantity and value of main products/ services sold in last financial year	As per the latest audited financials of FY 2024, the CD earned a revenue of Rs. 771.20 lacs.
7	Number of employees/ workmen	5 Employees
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://vxlil.cirp.co.in/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://vxlil.cirp.co.in/
10	Last date for receipt of expression of interest	30-01-2025
11	Date of issue of provisional list of prospective resolution applicants	03-02-2025
12	Last date for submission of objections to provisional list	08-02-2025
13	Date of issue of final list of prospective resolution applicants	11-02-2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15-02-2025
15	Last date for submission of resolution plans	17-03-2025
16	Process email id to submit EOI	cirpvxlil@yahoo.com



Jayanti Lal Jain

Resolution Professional

IBBI/IPA-001/IP-P-01792/2019-2020/12845

C/o, Headway Resolution & Insolvency Services Pvt Ltd

708, Raheja Centre, Nariman Point, Mumbai – 400021

For VXL Instruments Limited

13th January 2025, Mumbai